

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.6115
TO BE ANSWERED ON THE 4TH APRIL, 2018

REORGANIZATION OF DGAFMS

6115. SHRI MANSHANKAR NINAMA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has reorganised Director General Armed Forces Medical Services (DGAFMS) in the past and if so, the details thereof;
- (b) whether the Government has not upgraded the Army Dental Corps as has been done in the case of Director General Medical Service (DG MS) (Army), DG MS (Navy) and DG MS (Air Force) and the Army Dental Corps is still functioning under dual control, *i.e.* in administrative and technical matters;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to reorganize the Army Dental Corps to end dual control and if so, the details thereof along with the financial implications of the proposal; and
- (e) if not, the reasons therefor?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

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(a) The last two cadre restructuring of the Armed Forces Medical Services (AFMS) were held in the year 2005 and 2008, which involved, inter-alia, up-gradation of a number of posts in various ranks of Army Medical Corps (AMC), AMC (Non Technical) and Army Dental Corps (ADC).

(b) & (c): The Director General of Dental Services (DGDS) functions under the Director General of Medical Services (DGMS) (Army) (Adjutant General's Branch) for general administration and under the Director General of Armed Forces Medical Services (DGAFMS) on technical matters, including procurement of dental stores / equipments.

(d) & (e): No proposal in this regard has been received from DGAFMS.
